

1
**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
BEFORE
HON'BLE SHRI JUSTICE SUSHRUT ARVIND DHARMADHIKARI
ON THE 24th OF NOVEMBER, 2022**

WRIT PETITION No. 4358 of 2004

BETWEEN:-

**INDRAJEET SINGH (RAMGARHIYA) S/O SHRI
GULZARA SINGH (RAMGARHIYA) AGED ABOUT
45 YEARS, OCCUPATION BUSINESS R/O
H.NO.1109, CHUII KHADAN, RANI DURGAWATI
WARD, GARHA, JABALPUR (MADHYA
PRADESH)**

....PETITIONER

(NONE FOR THE PETITIONER)

AND

- 1. STATE OF M.P. THROUGH ITS CHIEF
SECRETARY, VALLABH BHAWAN, BHOPAL
(MADHYA PRADESH)**
- 2. STATE OF M.P. THROUGH ITS PRINCIPAL
SECRETARY GENERAL ADMINISTRATIVE
DEPARTMENT, VALLABH BHAWAN, BHOPAL
(MADHYA PRADESH)**
- 3. COLLECTOR JABALPUR, DISTRICT
JABALPUR (MADHYA PRADESH)**
- 4. S.D.M. GORAKHPUR, JABALPUR
(MADHYA PRADESH)**
- 5. STATE ELECTION COMMISSIONER BHOPAL
(MADHYA PRADESH)**

....RESPONDENTS

(BY SHRI PRAVEEN NAMDEO - GOVERNMENT ADVOCATE)

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*This petition coming on for final hearing this day, the court passed the
following:*

ORDER

None for the petitioner.

Earlier on 26.09.2022 and even today also no one appeared for the petitioner.

It appears that the petitioner as well as his counsel has lost interest in prosecuting this case.

The petition, accordingly, stands dismissed for want of prosecution.

(S. A. DHARMADHIKARI)
JUDGE

vc

